GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION No. 3570 TO BE ANSWERED ON 21.12.2015

Specification of Degrees by UGC

†3570. SHRI BIDYUT BARAN MAHATO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) has made mandatory to all universities in the country to award only those degrees which have been specified by it;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken by the Government in this regard?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): Section 22 of the University Grants Commission (UGC) Act, 1956 mandates the UGC to specify degrees, with the previous approval of the Central Government, which can be awarded by Universities, Deemed to be Universities and Institutions empowered by an Act of Parliament to award degrees. These degrees have been specified by the UGC from time to time and recently on 5th July, 2014 and 21st July, http://www.ugc.ac.in/pdfnews/ 2015. These notifications are available at 1061840_specification-of-degrees-july-2014.pdf. http://www.ugc.ac.in/pdfnews/ and 1289236_First-Amendment.pdf

The Commission has informed that it has written to Universities on 11th July, 2014, 21st August, 2014 and 11th September, 2015 to follow the UGC notification and align their degrees with the degrees specified by the UGC.
